

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1066  
ANSWERED ON:23.10.2008  
GRANT IN AID TO SPECIAL SCHOOLS  
Verma Shri Ravi Prakash

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether large number of applications/recommendations from various State Governments have been received by the Union Government for release of grants-in-aids to special schools for mentally retarded and the rehabilitation of completely cured leprosy patients;
- (b) if so, the State-wise details of proposals approved and pending for approval; and
- (c) the time by which all the proposals are likely to be cleared?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

- (a) Yes Sir.
- (b) A statement indicating the State-wise details of proposals received and pending for approval is annexed.
- (c) No specific time frame can be fixed for clearance of all proposals. Consideration and clearance of proposals is an ongoing process and is subject to completeness and admissibility of proposals.